

**COMMITTEE ON PRIVATE MEMBERS'  
BILLS AND RESOLUTIONS**

**FIRST TO Hundredth REPORTS  
(ENGLISH VERSION)**



**Third LOK SABHA**

**Legislative Branch-II**

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

EIGHTH REPORT

(Third Lok Sabha)

I, the Chairman of the Committee on Private Members' Bills and Resolutions having been authorised by the Committee, present on their behalf, this their Eighth Report.

2. The Committee met on the 4th September, 1962 to consider allotment of time on the Resolutions set down in the List of Business for Friday, the 7th September, 1962.

3. The Members whose resolutions had been included in the List of Business for the 7th September, 1962 had been invited to present their views on the resolutions before the Committee. Shri K. K. Warior attended the sitting.

4. The Committee recommend the allocation of time as follows:—

(1) Resolution regarding Ban on communal organisations.	1½ hours.
(2) Resolution regarding Population control.	1½ hours.
(3) Resolution regarding Loans to students.	1½ hours.
(4) Resolution regarding Representation of Scheduled Castes and Scheduled Tribes in Government Services.	1 hour.
(5) Resolution regarding Prices of foodgrains etc.	2 hours.
(6) Resolution regarding Nationalisation of Film Industry.	1½ hours.

NEW DELHI;

September 4, 1962

S. V. KRISHNAMOORTHY RAO.

Bhadra 13, 1884 (Saka).

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